

## NOTICE

Please take notice that Hon'ble Mr. Justice Gautam Kumar Choudhary will sit in Division Bench along with Hon'ble Mr. Justice Sanjay Prasad at 09.00 A.M. on 26.05.2023 in Court No.21 and take up the case listed before Their Lordships.

Please take notice that Hon'ble Mr. Justice Gautam Kumar Choudhary will sit single after the above Division Bench on 26.05.2023 in Court No.21 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Sanjay Prasad will sit single after the Division Bench comprising Hon'ble Mr. Justice Gautam Kumar Choudhary and Hon'ble Mr. Justice Sanjay Prasad on 26.05.2023 in Court No.24 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 25<sup>th</sup> May, 2023  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)



VACATION BENCH CAUSELIST For Friday The 26<sup>th</sup> May 2023

COURT NO. 21

DIVISION BENCH (BENCH ID-24924)

AT 9:00 AM

HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY  
HON'BLE MR. JUSTICE SANJAY PRASAD

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**Orders**

1	LPA/256/2023 Vide Bench Slip	BIBHASH CHANDRA MISHRA <b>vs</b> JHARKHAND STATE HOUSING BOARD THROUGH MANAGING DIRECTOR	SIDDHARTHA RANJAN SHIPRA SHALINI	SACHIN KUMAR
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IA NO, 4788/2023 (For LIMITATION), 4912/2023 (For Stay Of Proceedings)  
CODE OF CIVIL PROCEDURE, 1908

**VACATION BENCH CAUSELIST For Friday The 26<sup>th</sup> May 2023**  
**COURT NO. 21**  
**SINGLE BENCH (BENCH ID-24883)**  
**AFTER THE DIVISION BENCH**  
**HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY**

**Orders (Withdrawal of Cases)**

1	B.A./3693/2023 fixed v/s  INDIAN PENAL CODE, 1860	PRAMOD MODI ALIAS PRAMOD KR MODI <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR ROY GAUTAM KUMAR PANDEY	NAVEEN KR GAUNJHU PRAN PRANAY
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**Orders(with defect)**

2	W.P.(Cr.)/303/2023 vide B/S  CODE OF CRIMINAL PROCEDURE, 1973	LAKSHMAN PRASAD YADAV <b>vs</b> THE STATE OF JHARKHAND	AMAN SHEKHAR RAJESH KUMAR SUDHANSHU SHEKHAR CHOUDHARY	JAI PRAKASH,(A A G)
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3	Cr.M.P./1693/2023 fixed vide B/S  QUASHING OF ORDER	MANOJ ORAON <b>vs</b> THE STATE OF JHARKHAND	AMRESH KUMAR	PRIYA SHRESTHA
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**Orders**

4	Cr.M.P./398/2023 Fix vide Bench slip  IA NO, 4911/2023 (For STAY OF PROCEEDINGS) QUASHING OF ORDER	RAM KRIPAL SINGH CONSTRUCTION PVT LTD <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR DAS ARUN	PANKAJ KUMAR
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**Fresh Filing (Admission)**

5	Cr.M.P./979/2023 vide bench slip  QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	JYOTI SHUKLA <b>vs</b> THE STATE OF JHARKHAND	RAMAWATAR CHAMARIA ANIL KUMAR SINGH SANJAY KUMAR CHAMARIA	PRABHU DAYAL AGRAWAL
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6	Cr.M.P./1562/2023 Fixed vide Bench Slip  IA NO, 4923/2023 (For Early Hearing) QUASHING OF ORDER	SUBODH RANA <b>vs</b> THE STATE OF JHARKHAND	AMAN KUMAR	PANKAJ KUMAR
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7	A.B.A./3766/2023  MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	VIJAY PRASAD ALIAS BIJAY PRASAD <b>vs</b> THE STATE OF JHARKHAND	PRATIK SEN	RUBY PANDEY
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8	B.A./4014/2023 Fixed vide slip  INDIAN PENAL CODE, 1860	AMERJEET KUMAR <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR ROY	SAKET KUMAR PRAN PRANAY
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9	A.B.A./4478/2023  JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	KASHINATH SINGH <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR DASH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
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10	A.B.A./4527/2023  MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	ARJUN MANDAL <b>vs</b> THE STATE OF JHARKHAND	PRATIUSH LALA	MANOJ KR MISHRA
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11	A.B.A./4528/2023  INDIAN PENAL CODE, 1860	SANTOSH KUMAR <b>vs</b> THE STATE OF JHARKHAND	SYED TAFAZZUL SAJID.	PANKAJ KR MISHRA
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12	A.B.A./4529/2023  JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	PRABHASH KUMAR ALIAS PRABHASH KUMAR BHAGAT <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	VINEET KUMAR VASHISTHA
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13	A.B.A./4530/2023	NILAY PANDEY <b>vs</b> THE STATE OF JHARKHAND MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR	NEHALA SHARMIN
14	A.B.A./4544/2023	JAGO SAW ALIAS JAGDISH SAW <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RANDHIR KUMAR PINKI KUMARI SONU KUMARI	SOMESHWAR ROY
15	A.B.A./4545/2023	DHARMENDRA KUMAR ALIAS GUDDU <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SANJAY KUMAR PANDEY	RAJNEESH VARDHAN
16	A.B.A./4546/2023	VIKASH KUMAR <b>vs</b> THE STATE OF JHARKHAND DOWRY PROHIBITION ACT, 1961	PRATIUSH LALA DEEPAK SAHU	NAWIN KR SINGH
17	A.B.A./4547/2023	PAPPU SAHU ALIAS PAPPU SINGH ALIAS PAPPU GUPTA <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	ACHINTO SEN
18	B.A./4549/2023	AVINASH KUMAR BHADANI ALIAS ABINASH KUMAR ALIAS AVINASH KUMAR <b>vs</b> THE STATE OF JHARKHAND CAPTURING TRANSMITTING OR PUBLISHING THE IMAGE OF A PRIVATE AREA OF ANY PERSON WITHOUT CONSENT	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAILENDRA KUMAR TIWARI
19	B.A./4571/2023	RAM BABU SINGH ALIAS AMIT SINGH ALIAS RAM BABU <b>vs</b> THE STATE OF JHARKHAND ARMS ACT,1959	PRAN PRANAY	TARUN KUMAR
20	B.A./4576/2023	SACHIN BHAT ALIAS IFTEKHAR AHMAD <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP ROHIT AGARWAL SHAMBHU NATH TIWARI	MOHUA PALIT
21	B.A./4577/2023	SONAL KUMAR <b>vs</b> THE STATE OF JHARKHAND ARMS ACT,1959	PRAN PRANAY	RAJESH KUMAR
22	B.A./4579/2023	AKASH SONI <b>vs</b> THE STATE OF JHARKHAND CYBER CRIME	ANIL KUMAR GANJHU	SATISH PRASAD
23	B.A./4593/2023	CHANCHAL KUMAR DEY <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	LALIT YADAV ABHISHEK KUMAR MANISH YADAV	ANUP PAWAN TOPNO
24	B.A./4630/2023	RITIK KUMAR MAHTO ALIAS RITIK KUMAR <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	PRASHANT KR RAHUL MANISH YADAV	JITENDRA PANDEY
25	B.A./4636/2023	RAJU LAL BARAIK <b>vs</b> THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	KRIPA SHANKAR NANDA	MANOJ KR MISHRA
26	B.A./4640/2023	KAMESH URAON <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	SAKET KUMAR

**Admission (Fixed Cases)**

27	B.A./2199/2023 v/s	MD BARKAT ALAM <b>vs</b> THE STATE OF JHARKHAND	GAUTAM KUMAR SANJAY KUMAR SATYA SHATAKSHI AMAN KUMAR	ACHINTO SEN RAMCHANDER SAHU
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			

**VACATION BENCH CAUSELIST For Friday The 26<sup>th</sup> May 2023**  
**COURT NO. 24**  
**SINGLE BENCH (BENCH ID-24881)**  
**AFTER THE DIVISION BENCH**  
**HON'BLE MR. JUSTICE SANJAY PRASAD**

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**Orders(with defect)**

1	W.P(C)/2892/2023 Fixed vide slip	BOKARO ZILA DUKANDAR SANGH REPRESENTED THROUGH ITS GENERAL SECRETARY SRI RAM JANAM KUSHWAHA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER	JAGAT KUMAR SONI ANJALI KUMARI SANJEEV THAKUR	LAXMI MURMU
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IA NO, 4919/2023 (For Early Hearing)  
ENCROACHMENT MATTER

**Orders**

2	W.P(C)/2966/2023	RBM COLLEGE THROUGH ITS TRUSTEE SAUMENDRA MANDAL <b>vs</b> THE STATE OF JHARKHAND THR THE PRINCIPAL SECRETARY DEPT OF HEALTH MEDICAL EDU AND FAMILY WELFARE	PREM PUJARI ROY	JAI PRAKASH,(A A G)
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IA NO, 4959/2023 (For STAY OF PROCEEDINGS)  
EXAMINATION MATTER

**Fresh Filing (Admission)**

3	W.P(S)/2648/2023 Fixed v/s  RECRUITMENT	KUNAL PRASAD <b>vs</b> STATE OF JHARKHAND	SAURAV ARUN KUMAR VAIBHAV SHARON KERKRTTA	RAJIV RANJAN ABHIJEET KR SINGH SANJAY PIPRAWALL
4	W.P(C)/2893/2023	SANJAY KUMAR <b>vs</b> STATE OF JHARKHAND THROUGH THE CIRCLE OFFICER	ROHIT RANJAN SINHA VISHAL KUMAR	SACHIN KUMAR RAJIV RANJAN

IA NO, 4916/2023 (For STAY OF PROCEEDINGS)  
ENCROACHMENT MATTER

5	W.P(C)/2956/2023	JAYA SHARMA <b>vs</b> THE STATE OF JHARKHAND	KRISHNA PRAJAPATI TANYA SINGH SAMEER SAHAY AKRITI SHREE APRAJITA BHARDWAJ CHANCHAL JAIN	ANIL KUMAR (Addl.SGI) SACHIN KUMAR
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IA NO, 4957/2023 (For STAY OF PROCEEDINGS)  
EXAMINATION MATTER

6	W.P(C)/2957/2023	RADHE SHYAM ROY <b>vs</b> THE STATE OF JHARKHAND	ANURAG KUMAR AMAN DAYAL SINGH SAURABH SHEKHAR	SACHIN KUMAR
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IA NO, 4958/2023 (For STAY OF PROCEEDINGS)  
EXAMINATION MATTER